13. The Commission is new working on Volumes 1I and III of their report dealing with the different States and basins respectively. It is expected that these will be ready another in three months.

14. Government is examining the report of the Commission and will come up, in due course, before the House with their decision.

## ELECTION TO COMMITTEES

(1) JOINT COMMITTEE ON OFFICERS OF PROFIT

SHRI D. BASUMATARI (Kokrajhar): I beg to move the following:--

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Dr. (Mrs) Mangladevi Talwar and Shri M. V. Bhadram from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Commtttee."

Mr. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Dr. (Mrs.) Mangladevi Talwar and Shri M. V. Bhadram from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted

(II) COMMITTEE ON WELFARE OF SCHEDULED
CASTES AND SCHEDULED TRIBES

SHRI BUTA SINGH (Rupar): I beg to move the following:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha in accordance with the system of proporitional

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representation by means of the single transferable vote to the Committee one the Welfare of Scheduled Castes and Scheduled Tribes in the vacancies caused by the retirement of Sarvashri Brahmananda Panda and Sukhdev Prasad from Rajya Sabha and do communicate to this House the names of the members so elected by Rajya Sabha to the Committee."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha in accordance with the system of proportional representation by means of the single transferable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancies caused by the retirement of Sarvashri Brahmananda Panda and Sukhdev Prasad from Rajya Sabha and do communicate to this House the names of the members so elected by Rajya Sabha to the Committee."

The motion was adopted.

12.54 hrs.

## NATIONAL SERVICE BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): I beg to move for leave to introduce a Bill to provide for the registration of qualified persons and for the rendering of national service by such persons and for matters connected therewith.

MR. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill to provide for the registration of qualified persons and for the rendering of national service by such persons and for matters connected therewith."

MR. SPEAKER: I have received only two names, namely those of Shri S. M. Banerjee and Shri Jyotirmoy Bosu. The notice from Shri Jyotirmoy Bosu came rather late, while Shri S. M. Banerjee's notice had come at ten o'clock. In future, I would advise the hon. Member Shri Jyotirmoy Bosu to more careful and send the names early.

Ordinary Part II, section 2, dated 5.4.72.